

## **REPORT OF THE JOINT COMMITTEE ON THE WAQF (AMENDMENT) BILL, 2024**

DR. MEDHA VISHRAM KULKARNI (Maharashtra): Sir, I lay on the Table, a copy (in English and Hindi) of the Report\* of the Joint Committee on the Waqf (Amendment) Bill, 2024.

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## **RECORD OF EVIDENCE OF THE JOINT COMMITTEE ON THE WAQF (AMENDMENT) BILL, 2024**

DR. MEDHA VISHRAM KULKARNI (Maharashtra): Sir, I lay on the Table, a copy of the record of evidence given before the Joint Committee on the Waqf (Amendment) Bill, 2024.

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## **MOTION FOR ELECTION TO THE NATIONAL TIGER CONSERVATION AUTHORITY**

THE MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BHUPENDER YADAV): Sir, I move the following Motion:—

“That in pursuance of clause (c) of sub-section (2) of Section 38L of the Wild Life (Protection) Act, 1972 (No.53 of 1972), as amended in 2006, this House do proceed to elect, in the manner as directed by the Chairman, one Member from amongst the Members of the House to be a member of the National Tiger Conservation Authority.”

*The question was put and the motion was adopted.*

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## **MOTION FOR NOMINATION TO THE COMMITTEE ON PUBLIC ACCOUNTS (PAC)**

MR. CHAIRMAN: Now, Dr. L. Murugan to move a Motion for nomination of seven Members to the Committee on public Accounts.

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\* The Report was presented to Hon'ble Speaker on 30th January, 2025 under Direction 71 A (1) of the Directions by the Speaker, Lok Sabha when the House was not in Session and the Speaker was pleased to order the printing, publication and circulation of the Report under Rule 280 of the Rules of Procedure and Conduct of Business in Lok Sabha.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Sir, I move the following Motion:- ...*(Interruptions)*...

“That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate seven Members from Rajya Sabha to associate with the Committee on Public Accounts for the term beginning on the 1st May, 2025 and ending on the 30th April, 2026, and do proceed to elect, in such manner as directed by the Chairman, seven Members from amongst the Members of the House to serve on the said Committee.”

*The question was put and the motion was adopted.*

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**MOTION FOR NOMINATION TO THE COMMITTEE ON  
PUBLIC UNDERTAKINGS (CoPU)**

MR. CHAIRMAN: Dr. L. Murugan to move a Motion for nomination of seven Members to the Committee on Public Undertakings. ...*(Interruptions)*...

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Sir, I move the following Motion:- ...*(Interruptions)*...

“That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate seven Members from Rajya Sabha to associate with the Committee on Public Undertakings for the term beginning on the 1st May, 2025 and ending on the 30th April, 2026, and do proceed to elect, in such manner as directed by the Chairman, seven Members from amongst the Members of the House to serve on the said Committee.”

*The question was put and the Motion was adopted.*

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**MOTION FOR NOMINATION TO THE COMMITTEE ON THE WELFARE OF  
SCHEDULED CASTES AND SCHEDULED TRIBES (SCs & STs)**

MR. CHAIRMAN: Dr. L. Murugan to move a Motion for nomination to the Committee on the Welfare of Scheduled Castes and Scheduled Tribes. ...*(Interruptions)*...